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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 833/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Dow Chemical International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mr. Janak Dworkadas	Senior Advocate	
2)	Mr. Gaurav Joshi	Senior Advocate	
3)	Ms. Shiraz Patodia	Advocate	
4)	Mr. Ashish Singh	Advocate	
5)	Ms. Divya Sharma	Advocate	

ORDER

CSA 833/230-232/NCLT/MB/MAH/2017  
CSA 838/230-232/NCLT/MB/MAH/2017

Company Applications are allowed vide separate orders.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)